# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 91/2017 In O.A No. 1173/2016

New Delhi this the 5th day of April, 2017

## Hon'ble Mr. P.K. Basu, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Pravir P. Chitre
Lecturer (Computer Application)
S/o Shri Prakash Chitre,
R/o Quarter No.3, Type-III,
ITI Staff Quarters, Vivek Vihar,
Delhi.
Aged around 48 years.

### Presently posted:

Bhai Parmanand Institute of Business Studies Opposite Madhuban Colony, Shakarpur Extension, Delhi 110 092.

.. Petitioner

(By Advocate : Shri Sourabh Ahuja)

#### Versus

- Ms. Puniya Salila Srivastava,
   Principal Secretary
   Directorate of Training & Technical Education
   Muni Maya Ram Marg, Pitampura,
   Delhi 110088.
- Mr. M. M. Kutty,
   Chief Secretary,
   GNCT of Delhi
   Delhi Sachivalaya, Players Building,
   IP Estate, New Delhi.
- Dr. S.L. Bhandarkar
   Deputy Director (SB)
   Department of Training & Technical Education
   Muni Maya Ram Marg, Pitampura,
   Delhi 110088.
   Respondents

## ORDER (ORAL)

## By Mr. P.K. Basu, Member (A)

Though the learned counsel for the petitioner has placed before us an order dated 23.03.2017 passed by the respondents considering the representation of the petitioner in compliance of order dated 29.03.2016 in O.A. No. 1173/2016, however, rejected the same.

2. In view of this, the order of this Tribunal stands complied with. The CP is, therefore, closed and notices are discharged with liberty to the petitioner to challenge the above order by filing a fresh O.A., in case he is so advised, in accordance with law.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu) Member (A)

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